

fees. A few institutions set up on no-grant/self-financing basis are charging higher fees approved by the State Governments, which have also passed legislation to ban the charge of any capitation fees.

(c) and (d) All India Council for Technical Education's approval for the recognition of the colleges/institutions is subject to providing proper academic and hostel facilities to the students by the Institutions. Compliance in this regard is ensured by the visits of the Expert Committees to these Institutions. All India Council for Technical Education is empowered to withdraw the recognition, if any deficiencies pointed out by the Expert Committees are not improved upon.

STATEMENT

*Number of Pharmacy Colleges/
University Departments Recognised
by All India Council for Technical
Education (State-wise)*

<i>State/U.T.</i>	<i>Number of Institutions</i>
1 Andhra Pradesh	1
2 Assam	1
3 Bihar	3
4 Chandigarh	1
5 Delhi	2
6 Goa	1
7 Gujarat	4
8 Rajasthan	1
9 Karnataka	1
10 Madhya Pradesh	2
11 Maharashtra	10
12 Uttar Pradesh	1
13 West Bengal	1
Total	29

[*Translation*]

**Filling up of Bond for admission to
Impart Nursing and Training in
Hospital**

4303. SHRI RAM PRASAD SINGH: Will the Minister of HEALTH

AND FAMILY WELFARE be pleased to state:

(a) whether a bond for working in the same hospital for two years has to be furnished by the candidates at the time of admission into the hospitals of Delhi Administration for getting nursing training;

(b) if so, whether the staff nurses of 1990 batch of Loknayak Jaiprakash Narayan Hospital Nursing School have not yet been provided employment despite the fact that there are vacancies in the hospital; and

(c) if so, the reasons for not providing them employment?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI-MATI D. K. THARA DEVI SIDDHARTHA): (a) to (c) Each candidate admitted to the School of Nursing executes a bond to serve any of the hospitals under Delhi Administration for a period of one year as may be required by the Delhi Administration.

As per Rules, every vacancy is required to be notified to the employment exchange. The trainees passing out from the School of Nursing, LN-JP Hospital, are required to get themselves registered with the employment exchange and their candidature for appointment as Staff Nurse is considered if their names are sponsored by the employment exchange.

The furnishing of the bond does not give them any right to be appointed as staff nurse under Delhi Administration after passing their course.

[*English*]

**Opening of Kendriya Vidyalaya at
Riva**

4304. SHRI BHEEM SINGH PATEL: Will the Minister of HUMAN

RESOURCE DEVELOPMENT be pleased to state.

(a) whether any Kendriya Vidyalaya has been set-up in Riva, Madhya Pradesh;

(b) if so, the details thereof; and

(c) whether Government propose to open more such Vidyalayas in Riva and if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) A Kendriya Vidyalaya is already functioning at Civil Lines, Riva, Madhya Pradesh since 1982-83. There is no proposal for opening a second Kendriya Vidyalaya at Riva.

Vocational Courses Under 10+2 System of CBSE

4305. DR. LAL BAHADUR RAWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether vocational courses were introduced under 10+2 system of Central Board of Secondary Education;

(b) if so, the details thereof;

(c) when the first batch of trainees is likely to complete the apprenticeship for posting in General Insurance Corporation as Assistant;

(d) the date by when the pass-outs of 1991 Central Board of Secondary Education students are proposed to go on training in the General Insurance Corporation; and

(e) what is the promotional/transfer policy in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) Vocational courses were introduced by Central Board of Secondary Education since 1977. 28 vocational courses were offered to the students in

the 1991 examination conducted by the Board.

(c) The first batch of successful students entered General Insurance on 1st October, 1990 as APPRENTICE ASSISTANTS and they would complete the apprenticeship on 30th September 91.

(d) The process for recruitment has been started. Successful candidates who apply will be allotted to various offices of General Insurance for training after interview and medical examination. The process is likely to be completed by November 91.

(e) Those absorbed as Assistants on a regular basis are governed by the promotion and transfer policies as applicable to other supervisory, clerical and subordinate staff.

[Translation]

Allocation to Haryana Under Adult Education Programme

4306. SHRI AVTAR SINGH BHADANA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the funds allocated to Haryana under the Adult Education Programme during the last three years, year-wise;

(b) the number of persons benefited under this scheme during the above period and the number of persons out of them belonging to backward classes, Scheduled Castes and minorities;

(c) whether Government have received complaints regarding misappropriation of this fund; and

(d) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Haryana was allocated a sum of Rs. 228.38 lakhs during 1988-89, Rs. 186.12 lakhs during 1989-90 and Rs. 105.07 lakhs during 1990-91 for the promotion of Adult Education Programme.